## **RAJYA SABHA**

Saturday, the 1st February, 2020/12 Magha, 1941 (Saka)

The House met at thirty minutes past one of the clock, MR. CHAIRMAN in the Chair.

## THE UNION BUDGET, 2020-21

MR. CHAIRMAN: Hon. Members, as the Budget Speech is still going on, the House is adjourned to meet again ten minutes after the conclusion of her Budget Speech in the Lok Sabha.

The House then adjourned at thirty-one minutes past one of the clock.

The House reassembled at fifty-five minutes past one of the clock,

MR. CHAIRMAN in the Chair.

श्री उपसभापति : माननीय सदस्यगण, हाउस और दस मिनट के लिए स्थगित किया जाता है।

The House then adjourned at fifty-five minutes past one of the clock.

The House reassembled at five minutes past two of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN : Now, Shrimati Nirmala Sitharaman to lay the Union Budget, 2020-21.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government, for the year 2020-21.

[Placed in Library. See No. L.T. 1702/17/20]

#### FISCAL POLICY STATEMENTS, 2020-21

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to lay on the Table, under sub-section (1) of Section 3 of the Fiscal Responsibility and

[Shrimati Nirmala Sitharaman]

Budget Management Act, 2003, a copy each (in English and Hindi) of the following papers:-

- (i) Medium-term Fiscal Policy-cum-Fiscal Policy Strategy Statement;
- (ii) Macro-Economic Framework Statement.

[Placed in Library. See No. L.T. 1703/17/20]

### PAPERS LAID ON THE TABLE

# Report (2020-21) of the Fifteenth Finance Commission and related papers

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to lay on the Table, under article 281 of the Constitution, a copy each (in English and Hindi) of the following papers:-

- (a) Report of the Fifteenth Finance Commission for the year 2020-21.
- (b) Explanatory Memorandum on the action taken on the recommendations contained in the Report of the Fifteenth Finance Commission.

[Placed in Library. See No. L.T. 1701/17/20]

MR. CHAIRMAN: Now, the House stands adjourned till 11.00 hours on Monday, the 3rd February, 2020.

The House then adjourned at seven minutes past two of the clock till eleven of the clock on Monday, the 3rd February, 2020.